

Appointment of Secretary to Shah Commission as Head of Police Research Bureau

**6002. SHRI SUKHENDRA SINGH:
SHRI SAUGATA ROY:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention is drawn to the Times of India dated the 3rd January, 1979 that the Secretary to the Shah Commission has offered to retire prematurely in protest against the Government's decision to appoint him as Head of the Police Research Bureau; and

(b) if so, the details regarding the policy or criteria adopted by Government in this regard?

THE MINISTER OF HOME AFFAIRS (SHRI H. M. PATEL):

(a) and (b). When the Shah Commission ceased to exist, Shri P. R. Rajgopal, Secretary to the Shah Commission, was appointed to a post carrying a lower scale of pay. Feeling unhappy over his appointment to a lower post, Shri Rajgopal requested that he may be allowed to retire prematurely. Thereafter, he met the Prime Minister as well as the Home Minister. In the light of his discussions with them, he has stated that his earlier request need not be pursued.

Such appointments and transfers depend upon availability of posts.

Reduction in Funds for Centrally Sponsored Scheme

6004. SHRI MADHAVRAO SCINDIA: Will the Minister of PLANNING be pleased to state:

(a) whether the proposal for reduction of funds allocated for centrally sponsored or assisted schemes for developed and undeveloped States is under consideration of the Commission;

(b) if so, reasons therefor; and

(c) the States likely to be affected as a result of its allocation to other undeveloped States?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI FAZLUR RAHMAN): (a) to (c). The National Development Council in its meeting held on February 24-25, 1979 agreed to certain modifications in the Central and Centrally sponsored schemes. As a result, the provision of funds for such schemes in the Central sector is expected to be reduced by approximately Rs. 2,000 crores during the four years 1979-83. The National Development Council also decided that the amount thus released should be distributed among the 14 non-special category States on the basis of Income Adjusted Total Population of each State (IATP) i.e. the inverse of per capita State's income multiplied by population. This formula is more favourable to several less developed States than the Gadgil formula.

Ban on Recruitment of Group 'D' Personnel]

6005. SHRI C. K. CHANDRAPPAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the cent per cent ban on the recruitment of Group 'D' personnel in Central Government Service prevailing for the last few years is still in force;

(b) if so, whether Government are aware of the hardships experienced by various offices due to shortage of hands; and

(c) whether Government propose to lift this ban as early as possible?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI S. D. PATIL): (a) to (c). Pending review of the whole system of deployment of peons, a ban on filling up of vacancies of peons was im-